

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 801
IB-324/PB/2020
IA/506/2023

IN THE MATTER OF:
Yes Bank Ltd.

...PETITIONER

Vs.

M/s. Niryat Sam Apparels (India) Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 10.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Adv. Anupam Singh and Adv. Nika Tiwari

For the Applicant :Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Ishaan Dhingra, Adv. Ridhimma Mehrotra in IA/506/2023

For the Respondent/Corporate Debtor :Adv. Jeevesh Nagrath Adv. Arjun Gaur and Adv. Rajat Gupta.

ORDER

IA/506/2023

Heard Mr. Abhishek Anand, Ld. Advocate appearing for the Applicant and Mr. Jeevesh Nagrath, Ld. Advocate appearing for the Respondent. We may mention that IA/506/2023 was heard along with IA/1052/2023 and a detailed order has been passed on 11.06.2024, wherein it was directed that IA/506/2023 shall be listed along with main matter for arguments. By the said order IA/1052/2023 was dismissed. In view of the order dated 11.06.2024, IA/506/2023 needs to be heard along with main matter. Therefore, the matter can be listed before the Regular bench for arguments.

IA/506/2023 is released from the part heard and be listed before the Regular Bench.

IB/324/PB/2020

List the matter before the Regular Bench comprising of Shri Mahendra Khandelwal, Hon'ble Member (Judicial) and Shri Rahul Bhatnagar, Hon'ble Member (Technical). Registry is directed to take necessary steps for listing the matter before the Regular Bench. On the request of Ld. Counsels, list the matter on **21.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)